

**Incomplete information in the report on  
Public Enterprises**

1556. DR. BAPU KALDATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that 10 public enterprises have not furnished the required material for incorporation in the survey of the Public Enterprises for 1987-88;

(b) whether it is also a fact that the International Airport Authority of India has not furnished the required information even for the year 1986-87 and also for the year 1987-88;

(c) if so, what are the reasons therefor; and

(d) what action has been taken by Government against the erring enterprises for such delays?

THE MINISTER OF INDUSTRY  
(SHRI I. VENGAL RAO): (a)  
Yes, Sir.

(b) No, Sir. IAAI has furnished data for both the years i.e. 1986-87 and 1987-88.

(c) Question does not arise.

(d) The delays has been brought to the notice of administrative Ministries for taking appropriate remedial action.

**Allotment of LPG Agencies in the  
Districts of Tamil Nadu**

1557. SHRI PASUMPON THA  
KIRUTTINAN:

SHRI S. VIDUTHALAI  
VIRUMBI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) whether Government propose to allot a number of Gas agencies in Rama-

nathapuram, Pasumpon Thevar, Kamara-  
jar and Madurai Districts of Tamil Nadu  
in the near future;

(b) if so, what are the details thereof  
and how many agencies will be allotted;  
area-wise; and

(c) what is the number of agencies re-  
served for persons belonging to SC/ST  
and for unemployed graduates in these  
areas?

THE MINISTER OF STATE OF THE  
MINISTRY OF PETROLEUM AND  
NATURAL GAS (SHRI BRAHM  
DUTT): (a) and (b) Upto the Annual  
LPG Marketing Plan 1988-89, oil com-  
panies have proposals to set up four more  
LPG distributorships at Madurai and one  
each at Batlagundu and Kodaikanal in  
District Madurai. There is, however, no  
proposal at present to set up any addi-  
tional LPG distributorship in Ramana-  
thapuram, Pasumpon Thevar, and Kama-  
rajar Districts of Tamil Nadu;

(c) Under the present policy, reserva-  
tion for various categories for award of  
distributorships/dealerships is done by  
the oil industry for the entire state and  
not on district-wise basis.

**Royalty to Tamil Nadu on oil and Natural  
gas extracted from Cauvery Basin**

1558. SHRI S. VIDUTHALAI  
VIRUMBI;

SHRI PASUMPON THA  
KIRUTTINAN:

Will the Minister of PETROLEUM  
AND NATURAL GAS be pleased to  
state:

(a) what is the total potentiality of  
Oil and Gas in Cauvery Basin of Tamil  
Nadu;

(b) what is the total yield of oil and  
gas per day;